

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. MA 439/2020 MA 553/2020 in C.P. (IB)/562(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- **MA 439/2020 Abhijit Guhathakurta
Vs. Pradeepkumar Nandlal Dhoot &
Ors.
MA 553/2020 Abhijit Guhathakurta
Vs. Gran Electronics Private Limited &
ORS.
IN THE MATTER OF
State bank of India
V/s
Century Appliances Limited**

**Section: 66(1) Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,
2016**

ORDER

Ld. Counsel, Meghna Rajadhyaksha, Shantanu Tyagi and Siddhant Marathe appeared for the RP. Due to paucity of time matter could not be taken up on board. List all these matters on **18.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)